

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Establishment of Permanent Secretariat of Committee for Designation of Senior Advocates.

ORDER

No: 915

Dated: 15/10.2019

The Director, Jammu and Kashmir State Judicial Academy is appointed as the Secretary of the Permanent Committee for Designation of Senior Advocates. Further, Sh. Mohammad Yasin Beigh, Additional Registrar and the officials posted in Legal Practitioner's Section shall assist the Secretary in discharge of his functions.

By order.

(Sanjay Dhar) 14/10/19
Registrar General

No: 18523-41/L.P

Dated: 15/10.2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Rules, High Court of J&K, Srinagar
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
6. Director, Jammu and Kashmir State Judicial Academy, Srinagar for information.
7. Sh. Mohammad Yasin Beigh, Additional Registrar, High Court of J&K for information and n/a.
8. CPC, e-Courts, High Court of Jammu and Kashmir for uploading the same on the High Court Website.

Registrar General
14/10/19